<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 226 OF 2015 & IA NOS. 371 AND 372 OF 2015

Dated: 24th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Bhushan Power & Steel Ltd.	Vs.	Appellant(s)
Grid Corporation of Orissa Ltd. & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	-
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Mr.E.Premjit Singh Ms. Himanshi Andley for R.1

Mr. Rutkwik Panda Ms. Anshu Malik for R.3

<u>ORDER</u>

By consent of the parties, the matter is adjourned to 23.08.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt